

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 3539/2024 in C.P. (IB)/506(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

NAME OF THE PARTIES:- **Regal Ventures (Through Mr. Anurag Mishra)**
IN THE MATTER OF
Regal Ventures Private Limited
V/s
Della Enclave Private Limited

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3539 of 2024

Present:- PCS, Prashant Thakre appeared for the Applicant through VC.
Counsel, Ankit Pitti appeared for the Respondent through VC.

This Application has been filed by the Applicant seeking amendment in the Petition filed u/s 9 of the IB Code, 2016. Counsel appearing for the Respondent seeks time to file reply against the amendment of the said Petition. Let reply, if any, on behalf of the Respondent be filed, by serving an advance copy on the other side at least two days before the next date of hearing. Since the main Company Petition is listed for hearing on 23.07.2024, list the present Application also for hearing on **23.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)